



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/ 181 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Dima Hasao, Haflong .

Dated Guwahati, the 6th January, 2020

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No.DJ/DH/I-1/2020/22/Estt, dtd. 03.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 17.01.2020 and casual leave on 18.01.2020 along with station leave permission from the late afternoon of 10.01.2020 (after completion of court works) till the evening of 19.01.2020, has been granted/rejected.

The Chief Judicial Magistrate, Dima Hasao and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence on leave.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt)/ 182 /A, dated 6.1.20

Copy to:

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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